

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 426  
TO BE ANSWERED ON 3<sup>RD</sup> FEBRUARY, 2021**

**CAPTIVE MOBILE RADIO TRUNKING SERVICES**

426. SHRI DEVUSINH JESINGHBHAI CHAUHAN:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the State Government of Gujarat has applied for Captive Mobile Radio Trunking Services (CMRTS) frequency licence to the Department of Telecommunications (DoT) for implementation of Digital Trunk Radio System (DTRS) meant for Police Communication System;
- (b) if so, the details thereof and the action taken by the Government thereon along with the time by which the said licence is likely to be issued;
- (c) whether the DoT proposes to issue this licence and settle the matter of spectrum charges separately keeping in view the sensitivity and urgency for modernization of the State Police; and
- (d) if so, the details thereof and the time-frame therefor?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS, EDUCATION AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI SANJAY DHOTRE)**

(a) & (b) No, Sir. The frequency assignment for Captive Mobile Radio Trunking Services (CMRTS) is a two step process. In the first step, the end-user (the applicant) signs a license agreement with DoT for provisioning of CMRTS. In the second and final step, the applicant places his spectrum requirement with Wireless Planning and Coordination Wing (WPC Wing), DoT. WPC Wing carries out technical analysis and thereafter assigns the appropriate number of frequencies and, if possible, in the frequency band requested by the applicant.

In this context, it may be added here that Gujarat State Police has already completed that first stage of CMRTS licensing by entering into agreements with DoT for Ahmedabad, Vadodara, Surat, Rajkot and Gandhinagar district. However, the Gujarat State Police has not yet placed its request for spectrum for the CMRTS in the aforesaid cities as yet. Whenever such request is made, the same will be considered as per the extant rules.

(c) & (d) The Gujarat State Police has paid spectrum charges up to March, 2020. The Gujarat State Police will be assigned frequencies for CMRTS in Ahmedabad, Vadodara, Surat, Rajkot cities and Gandhinagar district, when it makes requisite applications to this effect to DoT and payment of applicable spectrum charges.

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